

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-214**  
IB-34(ND)/2020

**IN THE MATTER OF:**

Amit Singla.

...APPLICANT

**Vs.**

Indiglobal Tradelinks Pvt Ltd.

...RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 5.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SAROJ RAJWARE,**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Adarsh Rai, Advocate

For the Respondent : Ms. Pallavi, Advocate

For the Intervener :

**ORDER**

Counsel for both the sides are present. Matter stands adjourned.

List on 17<sup>th</sup> February 2020.

- Sd/-

**(SAROJ RAJWARE)**  
**MEMBER (TECHNICAL)**

- Sd/-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**